

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:81

ANSWERED ON:02.12.2003

TRANSFER OF VASUNDHARA ENCLAVE AREA FROM DDA TO MCD

BHAN SINGH BHAURA

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether a proposal has been finalised to take necessary steps to transfer the Vasundhara Enclave area from DDA to Municipal Corporation of Delhi so that the residents can get better civic amenities;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATTATRAYA)

(a)to(c): The Delhi Development Authority (DDA) has reported that basic facilities like electricity, roads, S.W. drain and sewerage are already available in the area. The water supply is available through tube-well. DDA has already requested Municipal Corporation of Delhi (MCD) and Delhi Jal Board(DJB) for taking over of the services like sewerage, SW drains, roads, horticulture, power, water supply, etc. The plans have been submitted by DDA to MCD and Delhi Jal Board. Joint inspection has already been done in respect of roads, SW drains and horticulture. The outfall arrangement of sewerage system, i.e. sewerage pumping station has already been transferred to DJB/MCD.